(c) the percentage of reservation in respect of Scheduled Castes and Scheduled Tribes separately?

OPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI):

THE MINISTER OF URBAN DEVEL-

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## Directorate of Estates

- The Dte. of Estates allotted (a) shops/stalls to SC category andone show window to ST category
- These were allotted through draw of (b) lots, by inviting applications from these com-
- munities except in one case where allotment was made on compassionate grounds.

and 7 per cent in respect of ST category.

(c)

[English]

15 per cent in case of SC category

### Appointment of SC/ST in F.C.I. Management

Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state:

10136. SHRI ANADI CHARAN DAS:

- (a) whether it is a fact that the food Corporation of India prepare large panels for vacancies due to occur for several years in future and keep Scheduled Castes/Scheduled Tribes candidates at the bottom:
- (b) if so, the number of a vacancies filled up in Posts of Manager (G) Joint Manager(G) out of the panel during 1987 and the number of SC/ST candidates taken
- (c) whether it is a fact that the SC/ST officers were superseded without observing the reservation rules in this regard; and

from the panel'

- (d) if so, the reasons thereof?

MINISTRY OF FOOD AND CIVIL SUP-

THE DEPUTY MINISTER IN THE

# DDA(main) allotted 228 shops and slum

Delhi Development Authority

Deptt. allotted 2660 stalls/theaters/shops to SC/ST.

The allotment is being made SC/ST because Govt. of India reserved a quota of shops and stalls for them.

- The per-centage of reservation in respect of SC/ST was 12-1/8 per cent up to 9.9.86 and
- 25% thereafter.
- (b) Food Corporation of India have so far promoted ten officers to the posts of

Manager (G) and equivalant and eight officers to the posts of Joint Manager (G) out of

the panels drawn by them during 1987.

PLIES (SHRI D.L.BAITHA): (a) No. Sir,

- These promotions have been made in order of merit in the panels, subject to vigilance clearance. No.SC/ST officers has been appointed so far from the above panels.
  - (c) No, Sir.
  - (d) Does not arise.

### Recruitment in RSP

- 10137. SHRI SRIBALLAV PANI-GRAHI: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether the recruitment in Rourkela Steel Plant has been virtually stopped;
  - (b) if so, since when;
- (c) whether the number of non-executives in the Steel Plant has been decreasing

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every year despite the fact that about 10,000 non-executive have retired during the last 10 years; and

(d) if so, the steps taken to fill up those. vacancies?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES(SHRI YOGENDRA MAKWANA): (a) No, Sir.

- (b) Does not arise.
- (c) and (d). No, sir, Infact during the last 10 years, only 1866 non-executive employees have retired in Rourkela Steel Plant. Despite this the non-executive manpower in Rourkela Steel Plant has increased from 34725 as on 1.1.1978 to 35176 on 1.1.1988.

#### **Consumption of Fertilizers**

10138. SHRIMATI D.K.BHANDARI: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of fertilizers consumed during 1985 1986,1987 and during the current year upto March, 1988, State and Union Territory-wise;

- (b) whether some quota for consumption of fertilizers has been fixed for States/ Union Territories which do not produce fertilizers:
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) A statement given the Statewise consumption of fertilizers during the years 1985-86, 1986-87 and 1987-88 is given below:-

(b) to (d). The requirement of fertilizers for each State and Union Territory is assessed separately for Kharif (April to September) and Rabi(October to March) seasons in consultation with the State/Union Territory Governments and the fertilizers industry well in advance of the Crop season. The requirement of fertilizers so assessed for each State/Union Territories is allotted in full from the indigenous production and the imported fertilisers.

#### **STATEMENT**

Consumption of Fertilizers

('000 Tonnes N+P+K)

SI.No.	State	Year	Year	Year
	•	1985-86	1986-87	1987-88 (Estt.)
1	2	3	4	5

1. Andhra Pradesh

888.12

901.51

963.86